

**GOVERNMENT OF INDIA  
RURAL DEVELOPMENT  
LOK SABHA**

UNSTARRED QUESTION NO:3170

ANSWERED ON:29.08.2013

BHARAT NIRMAN RAJIV GANDHI SEWA KENDRAS

Guddu Shri Premchandra;Patel Shri Deoraj Singh;Sharma Dr. Arvind Kumar

**Will the Minister of RURAL DEVELOPMENT be pleased to state:**

(a) whether Bharat Nirman Rajiv Gandhi SewaKendras (BNRGSKs) are allowed to be constructed with the convergence of Mahatma Gandhi National Rural Employment Guarantee Scheme (MGNREGS) and Member of Parliament Local Area Development Scheme;

(b) if so, the details thereof; and

(c) the details of such BNRGSKs constructed/set up in the country including Madhya Pradesh, State/UT-wise?

**Answer**

MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT (SHRI PRADEEP JAIN "ADITYA")

(a)&(b): The construction of Bharat Nirman Rajiv Gandhi Seva Kendra (BNRGSK) is a permissible work under Mahatma Gandhi National Rural Employment Guarantee Act (MGNREGA). The construction cost of BNRGSK as per indicative design prescribed in the guidelines varies from place to place. However, it was estimated to be around Rs. 10 lakh for BNRGSK at Gram Panchayat level and around Rs. 25 lakh at Block level. Expenditure up to the above estimated cost can be funded under MGNREGA as per norms for sharing of costs between Centre and State. The central Government bears the entire expenditure on payment of wages at notified wage rates and 75% of material cost including the wages of skilled and semi - skilled workers. The State Government has to share 25% of the material cost only. Expenditure above the estimated amount has to be met from other schemes/programmes of the State Governments. As per the provisions in the guidelines on Members of Parliament Local Area Development Scheme (MPLADS) issued in August, 2012 by the Ministry of Statistics and Programme Implementation, funds from MPLADS can be converged with MGNREGA with the objective of creating more durable assets. Members of Parliament (MPs) may recommend under MPLADS, works from out of the shelf of MGNREGA projects approved by the ZillaPanchayat for the year when recommendation is being made and should have been sanctioned by the District Programme Coordinator (DPC) which constitutes the approved Annual Work Plan under MGNREGA of the district. As far as possible, MPLADS funds shall be used in respect of material component only. The number of BNRGSKs constructed in the States is indicated in the Annexure.